

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3051
TO BE ANSWERED ON 11TH MARCH, 2026

ANTOYDAYA ANNA YOJANA

†3051. **SHRI BABU SINGH KUSHWAHA:**
SHRI NEERAJ MAURYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the total number of ration card holders currently registered under the Antyodaya Anna Yojana and Priority Household categories in the districts of Bareilly, Badaun, Shahjahanpur, Jaunpur, Etah and Kasganj of Uttar Pradesh;
- (b): the number of ineligible beneficiaries identified in the said districts during the last five years along with the action taken by the Government against the such beneficiaries and the punitive measures/steps taken against the guilty Fair Price Shop Dealers and departmental officers;
- (c): the details and the number of Fair Price Shops suspended, cancelled or blacklisted in the said districts during the said period;
- (d): whether any formal role has been defined for public representative like MPs, MLAs and village heads in monitoring the Public Distribution System;
- (e): whether the public representatives have authority to recommended inclusion of eligible excluded families through the Public Financial Management System or any other mechanism; and
- (f): if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): The category wise details of ration cards registered under the National Food Security Act, 2013 (NFSA) in the districts of Bareilly, Badaun, Shahjahanpur, Jaunpur, Etah and Kasganj of Uttar Pradesh are as follows:

District	Antyodaya Anna Yojana (AAY)	Priority Households (PHH)
Bareilly	99,596	6,89,068
Budaun	45,187	5,18,790
Shahjahanpur	37,847	5,58,718
Kasganj	27,592	2,23,303
Jaunpur	1,25,473	7,14,972
Etah	26,491	2,86,709

(b): The details of total number of bogus or ineligible beneficiaries identified in the said districts and actions taken against them during the last five years is as follows:

District Name	Flagged Beneficiaries	Deleted beneficiaries by State Govt
Bareilly	1,27,725	55,498
Budaun	96,349	36,116
Shahjahanpur	55,791	21,250
Kasganj	42,625	27,854
Jaunpur	1,19,478	36,789
Etah	50,207	34,492

(c): A Statement showing results of action taken by the State Government of Uttar Pradesh under relevant clauses of the PDS/TPDS (Control) Orders from January, 2015 to December, 2025 is placed at **Annexure**.

(d) to (f): As per Section 29 of the NFSA, 2013, the State Governments are required to put in place transparency and accountability mechanisms, including social audits, public disclosure of records, and community monitoring of the functioning of the Targeted Public Distribution System. In this context, local bodies such as Gram Panchayats and their representatives (including Gram Pradhans) may be associated with monitoring activities such as verification of beneficiary lists, social audits, and supervision of Fair Price Shops at the local level.

Further, the TPDS (Control) Order, 2015 mandates States/UTs to establish Vigilance Committees at State, District, Block and Fair Price Shop levels to regularly supervise the functioning of the PDS and ensure transparency and accountability in foodgrain distribution. These Vigilance Committees are intended to include representatives from local bodies, public representatives, and other community stakeholders to oversee the functioning of Fair Price Shops and the distribution system

ANNEXURE

ANNEXURE REFERRED TO IN PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3051 DUE FOR ANSWER ON 11.03.2026 REGARDING “ANTOYDAYA ANNA YOJANA”.

Statement showing results of action taken by the State Government of Uttar Pradesh under relevant clauses of the PDS/TPDS (Control) Orders from January, 2015 to December, 2025.

Name of the State/UT राज्य/ संघ राज्य क्षेत्र का नाम	Year वर्ष	Number of Inspections निरीक्षणों की संख्या	Number of raids conducted मारे गए छापों की संख्या	Number of persons arrested/ prosecuted convicted गिरफ्तार/ मुकद्दा चलाए गए/ दोषसिद्ध व्यक्तियों की संख्या	Number of FPS Licenses suspended/ Cancelled/ Show cause notices issued/ FIR Lodged निलंबित/ रद्द उचित दर दुकान लाईसेंस/ जारी किए गए कारण बताओं नोटिस/ दर्ज प्राथमिकियों की संख्या
Uttar Pradesh उत्तर प्रदेश	2015	45376	*	1009	6665
	2016	62322	6961	887	6545
	2017	29804	3141	557	2461
	2018 (April 18 - March, 19)	138302	*	3385	9419
	2019-20	150970	2343	1086	6404
	2020-21	153393	14329	1199	6506
	2021-22	116734	11207	573	5026
	2022-23	108662	10312	716	4245
	2023	28237	2684	122	820
	2024	*	*	*	*
	2025	*	*	*	*

***Information not provided by the State Government**